

26.

18.12.2003
MA 2483/2003 TN
OA 2032/2003

Present: None for the applicant.
Shri Q.F.Rahman for Shri S.M.Arif, counsel
for respondents.

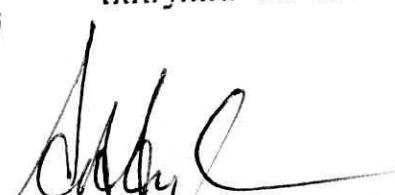
MA 2483/2003

This Tribunal had disposed of OA 2032/2003 on
12.8.2003. Two months' time has been granted to
dispose of the representation of the applicant.

Learned counsel for respondents seeks another two
months' time to comply with the direction of the
Tribunal.

Keeping in view the administrative difficulty
that has been pointed in the petition, the time, as
prayed for, is granted. It is directed that order should
be complied with within two months and it should be
communicated to the applicant through the counsel.

Subject to aforesaid, MA is disposed of.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman